## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 77/(ND)/2008 RT CP No.202/Chd/Hry/2017 with CA No. 230/2017 & 182/2017

Wg. Cdr. J.K. Sharma and Ors.

...Petitioners

Versus.

Sirhind Club Ltd.

...Respondent

Present: Mr. A.S. Likhari, Advocate for petitioners No. 1 to 4.

Mr. Gaurav Sethi, Advocate for petitioner No. 5. Mr. Brijender Kaushik, Advocate for respondent.

Due to paucity of time, the matter could not be taken up today.

List the matter on 04.04.2018 for arguments. Interim directions to continue.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

January 31, 2018